

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS
RAJYA SABHA

UNSTARRED QUESTION NO. 184 TO BE ANSWERED ON: 05.12.2023

Implementation of PM Pranam Yojana

**184: SHRI DHIRAJ PRASAD SAHU:
SHRI DIGVIJAYA SINGH:
DR. AMEE YAJNIK:
SHRI NEERAJ DANGI:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the steps taken in furtherance of the PM Programme for Restoration, Awareness, Generation, Nourishment and Amelioration of Mother- Earth (PM-PRANAM);
- (b) the details of budgetary outlay and expenditure for the scheme, since inception; and
- (c) the details of subsidies disbursed to States under the scheme so far, State-wise?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a): The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 28th June, 2023 has approved the "PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother-Earth (PM-PRANAM)". The initiative aims to complement the efforts initiated by States/UTs to save the health of Mother Earth by promoting sustainable and balanced use of fertilizers, adopting alternate fertilizers, promoting organic farming and implementing resource conservation technologies. The PM-PRANAM scheme is operational for a period of three years (FY 2023-24 to FY 2025-26).

Under the said scheme, 50% of the fertilizer subsidy saved by a State/UT in a particular financial year by way of reduction in consumption of chemical fertilizers (Urea, DAP, NPK, MOP) compared to previous 3 years' average consumption, will be passed on to that State/UT as Grant. Guidelines of PM PRANAM have been circulated to the States, against which tentative action plan from States/UTs have been received. Further, regular meetings are undertaken with the States/UTs for promotion of balanced use of fertilizers, use of alternate fertilizer like nano/bio/organic fertilizers etc.

(b): There is no separate budget for PM-PRANAM scheme. However, savings in subsidy on account of reduced fertilizer consumption will be passed on to the states/UTs through existing fertilizer subsidy scheme as per guidelines.

(c): The scheme has been made operational from current Financial Year (FY) 2023-24. Savings for the current FY 2023-24 can only be computed after the end of current FY 2023-24.
